

O.A. 180/90

SPM & ND

Mr. Asok M. Cheriyan for applicant.

Mr. T. A. Rajan for respondents.

On request of the learned counsel for the applicant, list for final hearing on

8.4.91.

Sir  
28/2/91.

8.4.91.

SPM & AVH

Mr. Joy - for applicant.

Mr. TA Rajan - for respondents.

At the request of the Counsel on behalf of the Counsel for the applicant, list for final hearing on 29.5.91. no further adjournment will be given.

2/5/91.

8.4.91.

29.5.1991

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SPM & AVH

Mr. Joy - for applicant.

Mr. TA Rajan - for respondents.

(Order VC)

The learned counsel for the applicant appeared before us and stated that in view of what has been stated in the Counter Affidavit, the applicant does not wish to press this application any more. Accordingly, the O.A is closed as not pressed.

A. V. Haridasan

(A. V. Haridasan)  
Judicial Member

S. P. Mukerji

(S. P. Mukerji)  
Vice Chairman

29th May, 1991.

29/5/91  
Mr. M. S. S.